

proposal of the Delhi University under which a part of the Provident Fund accumulations could be utilised by the University for construction of staff quarters for its employees. The Commission has also agreed to the University utilising approximately Rs. 1 crore refunded/refundable by the University to raise the initial resources for drawing loan from the Provident Fund accumulations. Under this proposal, it is expected that a sum of Rs. 3 crores would become available for construction of staff quarters for University employees.

As for College employees, the Commission has agreed to sanction an initial outlay of Rs. 1 crore if the management concerned agreed to contribute an equivalent amount. With this initial outlay of Rs. 2 crores, the Colleges could draw a loan of about Rs. 4 crores from the Provident Fund Investments, thus making available total investable resource of Rs. 6 crores for construction of staff quarters for College employees. In both these cases, the loan raised from Provident Fund Investments as well as interest payable on it will have to be provided by the University Grants Commission.

In addition, current year's grant from University Grants Commission to Delhi University for creation of a revolving fund for house building advance for its employees has been increased from Rs. 10 lakhs to Rs. 50 lakhs.

As far as medical facilities are concerned, two Health Centres are already functioning under the auspices of the University. The Commission has agreed to the setting up two more Health Centres with necessary complement of staff, provision for medicines and other expenditure.

Promotion Schemes for the University and College teachers were finalised by the Commission in November, 1982 and December, 1982, respectively. The teachers of Delhi University and its colleges have been insisting that

the Commission's scheme was not acceptable to them. After detailed negotiations with the teachers, the University of Delhi had recommended certain modalities for implementing the Commission's Schemes. An extract of University of Delhi's letter to University Grants Commission dated 28.1.1982 in this regard is laid on the Table of the House. [Placed in Library. See No. LT-5912/83]. University Grants Commission accepted these recommendations subject to the understanding that teaching is resumed.

The precise annual expenditure involved in the implementation of the above arrangements have not so far been worked out.

Ban on entry of Sikhs into Saudi Arabia

802. SHRI J. S. PATIL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that entry of Sikhs is banned in Saudi Arabia;

(b) whether there is ban on any section of Indians in any other country; and

(c) action taken by Government in this regard and Saudi Arabia's response?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) There is no restriction on the entry of Sikhs into Saudi Arabia

(b) No, Sir.

(c) Does not arise.

बर्मा में अपनी संपत्ति छोड़ कर आने वाले भारतीयों को मुआवजा

803. श्री मोतीभाई आर० चौधरी : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि:

(क) बर्मा में अपनी संपत्ति छोड़कर आने वाले भारतीयों से मुआवजे का